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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1208/(MAH)/2017

CORAM:

Present:

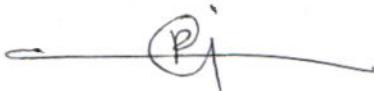
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Krupa Polymers (India) Pvt. Ltd.
V/s.
Vitthal Distilleries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

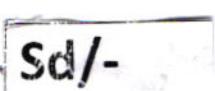
S. No.	NAME	DESIGNATION	SIGNATURE
(17)	Advocate For The Petitioner Rishikesh D.Chindarkar		

ORDER

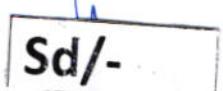
CP No. 1208/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. None present from the side of
Corporate Debtor.

At request of the Petitioner's Counsel, list this matter on 02.01.2018.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)